

O.A.NO. 144 OF 1996

O.A.NOS. 137 to 153 of 1996

Order dated 20.9.2001

Order is pronounced in open Court. As per observations contained in the Order dated 20.9.2001 in separate sheets attached to the record of OA No.137 of 1996, the Original Applications are rejected. No costs.

✓ Om Prakash Varma  
VICE-CHAIRMAN  
20.9.2001

MEMBER (JUDICIAL)

Free copy of the  
Common Judgment passed  
in OA-137/96 given to  
the applicant counsel.

Fath  
11/10/01

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S.O